

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1065  
TO BE ANSWERED ON 19.12.2018**

**CONTRIBUTION OF DOMESTIC WORK IN INDIAN ECONOMY**

**1065. SHRI B.K. HARIPRASAD:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether it is a fact that the domestic work is the largest occupation for women in urban India;**
- (b) if so, the size of the labour market and the contribution of domestic work in Indian economy; and (c) whether any budget allocation is made for their social security?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): The data on domestic workers is collected by National Sample Survey(NSSO Statistics-2011-2012,68<sup>th</sup> round) according to which estimated 3.9 million are employed by private households, of which 2.6 million are female domestic workers.**

**(c): The Central Government is already implementing Unorganised Workers' Social Security Act, 2008, to provide social security relating to life and disability cover, health and maternity benefits, old age protection to the unorganised workers including domestic workers. Various Ministries/Departments of the Central Government are implementing such social security schemes like National Old Age Pension Scheme (Ministry of Rural Development); National Family Benefit Scheme (Ministry of Rural Development); Janani Suraksha Yojana ( Ministry of Health and Family Welfare),**

**Contd..2/-**

**Ayushman Bharat (Ministry of Health and Family Welfare) . In addition to the above welfare schemes, the Central Government has recently converged the social security schemes of Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers for the age group of 18 to 50 years depending upon their eligibility. Converged PMJJBY gives coverage of Rs2 lakhs on death at premium of Rs.330/- per annum for an age span from 18 to 50 years. Converged PMSBY gives coverage of Rs.2 lakhs on accidental death and disability at premium of Rs.12 per annum. These converged schemes of PMJJBY/PMSBY are being implemented by Ministry of Labour & Employment through Life Insurance Corporation of India. The annual premium is shared on 50:50 basis by the Central Government and the State Governments.**

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